NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 98/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava

V/s.

M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

2 - Dr. Deupti Advante for
Respondents

No. 1, 2, 3, 4,

8, 9, 92414.

2 Adv framed Tripoly A strong Revises h.

<u>Common Order</u> <u>CP No. 32 & 33/111/CLB/MB/MAH/2010</u> <u>CP No. 97 & 98/397-398/CLB/MB/MAH/2010</u>

At the request of the Petitioner side, list this matter for hearing on 25.11.2016.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)